

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.6453/2024

[Arising out of impugned final judgment and order dated 05-12-2023 in AS No. 714/2006 passed by the High Court for The State of Telangana at Hyderabad]

MUDDAM RAJU YADAV

Petitioner(s)

VERSUS

B. RAJA SHAKER(D) THRU LRS. & ORS.

Respondent(s)

FOR ADMISSION

IA No. 86667/2024 - EXEMPTION FROM FILING O.T.

IA No. 86666/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 22-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) : Mr. R. Santhana Krishnan, Adv.
Mr. Udhay Krishna Ganeshan, Adv.
Mr. Keshav Kumar, Adv.
Mr. Sankalp Suman, Adv.
Mr. Krishna Kumar Singh, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner is
granted two weeks for completing service.

List after two weeks.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)